

HIGH COURT OF CHHATTISGARH: BILASPUR

NOTIFICATION

No. 4123 /Reg.(Judl.)/2017,

Bilaspur dated 01/05/2017

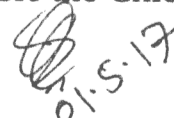
High Court of Chhattisgarh will remain closed on account of Summer Vacation from 22nd May (Monday) to 16th June (Friday), 2017 and will reopen on 19th June, 2017 (Monday). The sitting of Hon'ble Vacation Judges and instructions regarding filing and listing of urgent matters and old cases are as under:-

- * Division Bench and Single Bench shall be available from Monday to Friday during summer vacation.
- * During Summer Vacation, all Civil/Writ/Criminal matters will be received or filed.
- * Hon'ble Vacation Judge may sit in his discretion to continue its sittings. Hon'ble Vacation Judge shall hold the Court's sitting from 10:15 AM onwards.
- * During Summer Vacation, the Registry will remain open daily from 10:00 am to 5:00 pm except closed Saturdays, Sundays and Holidays.

Following shall be listed during summer vacation:-

- * Old cases, which are pending more than 10 years, chronologically irrespective of fixed date.
- * Criminal Appeals, in which accused persons are in jail.
- * Criminal Revisions, in which short sentences are passed.
- * All fresh Writ/Civil/Criminal matters, accompanied by application for urgent hearing and application for hearing during Summer Vacation.
- * Applications, in urgent pending matters, accompanied by an application for urgent hearing during Summer Vacation.
- * All fresh and pending bail applications under Sections 438 & 439 of Cr.P.C. shall be listed before the vacation bench.
- * Not reached cases of a Vacation Judge shall be listed before the next Vacation Judge, in a separate list.

By order of Hon'ble the Chief Justice,



(Ramashankar Prasad)
Registrar (Judicial)